

GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO. †1795

TO BE ANSWERED ON THE 8<sup>TH</sup> MARCH, 2016/PHALGUNA 18, 1937 (SAKA)

SELF DEFENCE TRAINING FOR WOMEN

†1795. SHRI VIJAY KUMAR HANSDAK:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has recently directed the State Governments and State Police Departments to train women in self defence;
- (b) if so, the details thereof and the reaction of the States and Police Departments in this regard;
- (c) whether the Government is considering to provide all assistance to the State Governments in this regard; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (d): Presently, Government does not have any proposal to extend self defence training programme to women in the country.

As per the seventh schedule to the Constitution of India `Police` and `Public Order` are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments/ Union Territory Administrations.